

ITEM NO.8

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 4945/2024

MANOJ KANNAN

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 29-07-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. A. Karthik, AOR
Mr. Sugam Agrawal, Adv.
Mr. Ujjwal Sharma, Adv.

For Respondent(s) : Ms. Ruchira Goel, AOR
Mr. Sandeep Kumar Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 to 5 are duly represented.

Scanned soft copies of High Court and Trial Court records have
not been received yet. Issue reminder.

List again on 08.09.2025.

MASHROOR ALAM KHAN
Registrar

pm